

Sl. No.	NH section	NH sub section	Status
1.	Allahabad to Rewa NH-27	Allahabad to UP/MP Border section in Uttar Pradesh UP/MP Border to Mangawan section in Madhya Pradesh	Work in progress with target date of completion in May, 2018. Termination notice issued to the Concessionaire and Lenders have shown intention to exercise their right for substitution of the existing Concessionaire. Revised target date for completion of balance work is December, 2018.
2.	Satna-Rewa-Varanasi NH-7	Satna-Rewa section of NH-75 in Madhya Pradesh Rewa-Mangawan-MP/UP Border section of NH-7 in Madhya Pradesh MP/UP Border to Varanasi section of NH-7 in Uttar Pradesh	Termination notice issued to the Concessionaire and Lenders have shown intention to exercise their right for substitution of the existing Concessionaire. Revised target date for completion of balance work is March, 2019. Completed In Detailed Project Report Stage

However, above stretches of National Highway-27 and 7 are kept in traffic worthy condition.

Auction of expressways

4261. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to auction capital intensive expressways to franchises after they are built; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Government has approved a policy for monetization of public funded National Highway projects which are operational and are collecting toll for at least two years after the COD

(commercial operation date) on a case to case basis, through Toll Operate Transfer (TOT) model. In TOT Model, toll fees would be collected by the TOT concessionaire and project O&M (Operation and Maintenance) is concessionaire's responsibility for a concession period of 30 years. The upfront payment by the concessionaire of a lump-sum amount will go to the Consolidated Fund of India and shall be ring-fenced for utilization *via* a mechanism similar to the toll plough back.

Action on defacing signboards on highways

4262. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that pasting posters and putting advertisements over signboards on highways is causing great inconvenience to drivers in the country;

(b) if so, whether any action has been taken against those who are damaging/misusing these signboards all over the country;

(c) whether there is any proposal to bring any policy to safeguard signboards on highways; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes Sir. All the road furniture items including road signs are kept in readable well maintained condition through maintenance and repairs which are continuous activities. Ministry is mainly responsible for development and maintenance of National Highways. Damaging or misusing of any of the road components including Road Signs is an offence and actions are taken against the offenders as per relevant laws and rules. However, the road signs on National Highways are kept in readable form through maintenance and repairs within the available resources.

Introduction of Bharat Stage-VI emission norms for vehicles

4263. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) when will Government introduce Bharat Standard-VI (BS-VI) for motor vehicles to honour promises made at the Paris Climate Change Conference in 2015;

(b) what measures have been taken for meeting the deadline;

(c) how will Government ensure that vehicles upgrade to BS-VI fuel by the target date;